

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

DA.No. 1899/89

New Delhi dated this the 22nd April, 1994.

Shri C.J. ROY, Hon. Member(J)

Shri S.R. Adige, Hon. Member(A)

Shri Krishan Lal,  
S/o Shri Mela Ram,  
R/o BE-177, Gali No.3,  
Hari Nagar, Delhi 110 064.

... Applicant

By Advocate: None.

versus

1. Union of India through  
Secretary, Ministry of Defence,  
New Delhi.
2. Director General E:M:E:  
EME Directorate, Army Headquarters,  
New Delhi 110 011.
3. Officer-in-charge,  
EME Records,  
Secunderabad (A.P.)
4. Shri Dhir Singh (P-3056)  
C/o Commandant 505 Army Base Wksp,  
Delhi Cantt. 110 010.
5. Shri Mohan Singh (P3132)  
C/o Commandant 505 Army Base Wksp,  
Delhi cantt. 110 010.
6. Shri Akhade Ashok Nivrotti (P-14690672-Y)  
C/o Commandant 512 Army Base Wksp,  
Kirkee, Pune.
7. Shri Kamat Prabhakar Gundu (P-14690674-K)  
C/o Commandant 512 Army Base Wksp.  
Kirkee, Pune.
8. Officer, Commanding, Vehicle Depot Wksp,  
Delhi. Cantt. 110 010. ... Respondents

By Advocate : None.

ORDER (Oral)

By Hon. Member(A) Shri S.R. ADIGE

This is a very old matter of 1989 posted peremptorily  
for final hearing today. Neither the applicant nor his

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counsel has put in appearance even after calling twice.  
We feel that the applicant is not interested to pursue  
the matter further. In the circumstances, the application  
is dismissed for default and nonprosecution. No costs.

*S.R. Adige*  
(S.R. ADIGE)  
MEMBER(A)  
22.4.94

/kam/

*C.J. Roy*  
(C.J. ROY)  
MEMBER(J)  
22.4.94